(स) अनुसूचित जातियों तथा अनुसुचित जन जातियों के व्यक्तियों को भूमि नियतन के सम्बन्ध में उपलब्ध जानकारी को अनुसूचित जातियों तथा अनुसूचित जन जातियों के आयुक्त की। 18-वीं रिपोर्ट में संक्षित रूप से दिया गया है। अधिक जानकारी राज्य सरकारों से पूछी जा रही है।

Written Answers

Conditions Imposed on Mr. Malle for a Film on Calcutta

- 4122. SHRI RABI RAY: Will the Minister of INFORMATION AND BROAD-CASTING AND COMMUNICATIONS be pleased to state:
- (a) whether some conditions were put by Government in making a film on Calcutta by Mr. Malle;
- (b) if so, the details of the conditions; and
- (c) which are the conditions that have not been followed by Mr. Malle in making the film and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K GUJRAL): (a) to (c). Yes, Sir. Mr. Louis Malle was granted permission by Government to shoot the fi'm on Indian locations subject to the conditions that care will be taken by him to ensure that India would not be projected in an unfavourable light and that the final compilation of the film would be shown to the Embassy of India in France before it is released. Both these conditions were violated by him.

Soviet Equipment for State Farm at Juliundur

- 4123. SHRI RABI RAY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether the Sovit Union gave equipment to Jullundur State Farm and if so, the details thereof: and
- (b) whether the State Government had failed to make land available to the Farms Corporation for which the said equipment

had not started functioning and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT CO-OPERATION (SHRI ANNASAHIB SHINDE): (a) and (b). Under an agreement signed with the Government of India in November. 1966, the Government U. S. S. R. agreed to supply free of charge machinery and equipment for the establishment of five large-sized mechanised farms. One of these five farms is proposed to be set up in Sutlei Bet area of Jullundur District in Pur jab Machinery and equipment worth about Rs. 24 lakhs have already been received for the Farm. Land for the farm has been located but the State Government have not been able to give possession of the land so far as most of it under the unauthorised possession of squatters etc. The matter has been discussed with the Punjab Government from time to time and they have indicated that they would be able to make the land available by the end of January, 1971. In the meantime, some of the machinery received for the farm is being utilised for land development, land reclamation and harvesting work on the lands of private parties on purely commercial terms. If the State Government are not able to give the land ultimately, there will be no difficulty in utilising the machinery as it will be possible to find land elsewhere in the country for a Central State Farm.

1971-72 के दौरान खाद्यानों का धायात

- 4124. श्री रघुवोर सिंह शास्त्री: क्या स्वाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि:
- (क) इस वर्ष के दौरान कौन-कौन सा भ्रनाज कितनी-कितनी मात्रा में भ्रायात किया गया श्रीर उसका पृथक-पृथक भ्रायातित मूल्य क्या है; भ्रीर
- (ख) वर्ष 1971-72 के दौरान किन-किन खाद्यानों का कितनी-कितनी मात्रा में ग्रायात करने का विचार है ग्रीर उसका ग्रनु-मानित मूल्य क्या होगा?